

RA.No.170/00008/2018(OA.36/2017)/CAT/Bangalore Bench  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00008/2018 IN ORIGINAL APPLICATION  
NO.36/2017**

**DATED THIS THE 2<sup>nd</sup> DAY OF AUGUST, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

M.L.Revenkar  
Age: 68 years  
Retired Postal Assistant  
Dharwad HO-580 008.  
Residing at:  
H.No.16637/B-1  
Gudi Oni, Channapet  
Old Hubli-582024. .... Applicant

(By Advocate Shri P.Kamalesan)

Vs.

1. Union of India  
Repdt. by Secretary  
Department of Posts  
Dak Bhavan  
New Delhi-110 001.
2. Chief Post Master General  
Karnataka Circle  
Bangalore-560 001.
3. Post Master General  
N.K.Region  
Dharwad-580 001.
4. Senior Supt. of Post Offices  
Dharwad Postal Division  
Dharwad-580 008. .... Respondents

(By Advocate Shri S.Sugumaran)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

We heard the matter. Apparently during the training, the applicant was not in the post-appointment training which guarantees the salary of that period as of

the selected post. This was a pre-appointment training. After the successful completion of which only the applicant will be confirmed to the post to be appointed. Had it been otherwise, the DGM circular dtd.02.07.2018 would not have been applicable. But since the applicant was receiving the salary in lower post during the training period, he will not be eligible for counting training period as part of the service. RA is therefore not meritorious enough and hence dismissed. No costs.

(DINESH SHARMA)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

/ps/

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Annexure-RA1: Copy of Hon'ble CAT, Bangalore order dtd:28.11.2017 in  
OA.170/00036/2017

Annexure-RA2: Copy of Asst.Superintendent of Post Offices, Hubli, East sub  
Division letter No.B2/Postman/Trg./88-89 dtd.11.8.1988

Annexure-RA3: Copy of Senior Superintendent of Post Offices, Dharwad Division  
letter No.DWD/B2/26/TBOP/04 dtd.28.10.2004

**Annexures with reply statement:**

Annexure-R1: Copy of the DOP OM dtd.18.9.2009

Annexure-R2: Copy of the DOP OM dtd.27.07.2001

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